

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.09.2023 AT 02.30 P.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP/184/241/AMR/2019		241	Kandimalla Bhaskar Vs Amaravathi Textiles Pvt Ltd & 32 others
	Company Application/3/2023	U/r 11 of NCLT, Rules, 2016 r/w provisions of Companies Act, 2013	Amaravathi Textiles Pvt Ltd Vs. Mr. Kandimalla Bhaskar & 32 others
	IA NO.147/2020		

ORDER

Mr. T.K.Bhaskar, Ld. Sr. Counsel and Mr. M. Parmeswara Reddy, Ld. Counsel for the Petitioner present. Mr. Ramesh Babu, along with Mr. G. Bhupesh, Ld. Counsel for the R1 present. Sr. Counsel Mr. R. Shankarnarayanan along with Mr. S. Sravan Kumar, Ld. for R2 and R3 are present. Mr. S. Sravan Kumar, Ld. Counsel for R4 to R6, R8, R10, R13, R16 and R21 is present. Ld. Counsel Mr. G.P. Yashvardhan for R23 to R28 is also present. Ld. Counsel Mr. Naresh Kumar Sangam for R31 and R32 is present.

Mr. Ramesh Babu, Ld. Counsel for the R1 commenced his arguments. Heard in part, for continuation of further arguments, list the matter on 16.10.2023.

Company Application/3/2023: Mr. Ramesh Babu, Ld. Counsel along with Mr. G. Bhupesh, Ld. Counsel for the Applicant/R1 present. Mr. T.K.Bhaskar, Ld. Sr. Counsel along with Mr. M. Parmeswara Reddy, Ld. Counsel for Respondents/Petitioners present.

The Application i.e. CA/3/2023 is filed praying leave of this Bench to receive additional documents on record. Ld. Counsel representing the Respondents/Petitioners prayed 2 weeks' time to file counter. The other Respondents reported no counter. For filing counter of Respondents/Petitioners list the matter on 16.10.2023.

List the other IA along with CP.

Sd/-

MEMBER JUDICIAL

UDAY